NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

AT TENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20-2 2017. 01-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CP102/ 12	TP41/16	Admission	397/398	M.K.Pandurang Setty & 5 others Vs Krishna Floor Mills Pvt Ltd and 5 others

(Petitioner_

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION BY WHOM

SIGNATURE

1. ADITYA NARAYAN 9945438738 Connel for Respondents Allycy

2. B. C. Thirtre ogadan Marrik BT.

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ORDER

Counsel for petitioner is present. Counsel for Respondents 1 to 6 is also present. It is brought to the notice of the Tribunal that, Respondents have not filed counter in this matter so far. It is represented that, an appeal is pending before the Hon'ble High Court of Karnataka and it was ultimately decided last year. Hence counter was not filed, now Counsel for Respondents requested for time for filing counter. He has been granted 4 weeks time to file counter and to serve a copy on the counsel for petitioners within one week thereafter and the counsel for petitioner has to file rejoinder if any within one week. Posted to 18/04/2017.

Member (J)

Member (T)